

Proposal to Retire Production Cadre Employees of Doordarshan at 58

3319. SHRI RAMAYAN RAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering a proposal to retire production cadre employees of the Doordarshan and All India Radio on attaining the age of 58 years to provide employment opportunities to younger generation;

(b) if not, the reasons therefor and why this cadre in Government service has been given the allowance of retiring on attaining 60 years of age; and

(c) whether some new plan has been drawn to employ maximum number of youths in programme cadre of the Doordarshan and All India Radio?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAMDULARI SINHA): (a) and (b). There is no proposal under consideration to retire production cadre employees on attaining the age of 58 years. They are retained in service upto the age of 60 years, subject to review at the age of 58 years, in order to utilise their talent and experience to the maximum extent consistent with efficiency.

A proposal to grant pensionary benefits to Staff Artists of All India Radio and Doordarshan is under consideration of the Government at present. If this goes through, Staff Artists, including those in the production cadre, will become subject to Rules applicable to regular Government employees and then the age of retirement will also be brought at par with that of the other Government Servants i.e. 58 years.

(c). No, Sir.

Supply of Ethylene Oxide by Indian Petrochemicals Corporation Ltd. Baroda

3320. SHRI CHINTAMANI JENA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Indian Petrochemicals Corporation Ltd. Baroda, a Public Sector Unit, is supplying ethylene oxide @ 75 per cent of their production to M/s. Hico Products Ltd., and 15 per cent to M/s. Amines & Plasticizers Ltd.;

(b) whether it is also a fact that other actual users, despite their repeated requests, are being denied supply of this essential raw material;

(c) if so, what are the reasons for patronising only the above mentioned two companies by the IPCL;

(d) whether Government have any proposal to revise the sales policy of the IPCL to ensure equitable distribution of ethylene oxide to the other actual users in the country; and

(e) if so, when and if not the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir. The quantities of ethylene oxide supplied to M/s. Hico Products Ltd. and M/s. Amines and Plasticizers Ltd. during the period January to June, 1980 formed only 49 per cent and 17 per cent respectively of the total sales.

(b) No, Sir. Apart from M/s. Hico Products Ltd. and M/s. Amines and Plasticizers Ltd., IPCL has been supplying ethylene oxide to 13 other parties who were in a position to arrange their own tank lorries for transporting this product during the period January to June, 1980.

(c) The question does not arise

(d) and (e). No, Sir. Does not arise in view (a) & (b) above.